


**No. A-17020/3/2018-Ad.I**  
**Government of India**  
**Ministry of Corporate Affairs**

'A' Wing, 5<sup>th</sup> floor, Shastri Bhavan,  
Dr. Rajendra Prasad Road, New Delhi,  
Dated the 13 February, 2018

**ORDER**

Consequent upon receipt of his willingness, the Head of Department in this Ministry hereby extends the tenure of Dr. Subhash Arora, MBBS, ( PMC Reg.No.EP 17590), R/o 2393, Sector-28, Housing Board Colony, Faridabad, as Authorized Medical Attendant in terms of CS(MA) Rules, 1944, as amended from time to time for all employees of this Ministry and their family members residing at SECTOR-28, HOUSING BOARD COLONY, FARIDABAD and within a radius of 16 Kms thereof not covered by CGHS, for a period of one year beyond 01.11.2017 or till further orders, whichever is earlier.

2. The aforesaid appointment of Dr. Subhash Arora, MBBS, as Authorized Medical Attendant is made on the terms and conditions contained in this Ministry's letter of even number dated 5<sup>th</sup> September, 2012.

  
**(Riazul Haque)**  
**Under Secretary to the Govt. of India**

To

Dr. Subhash Arora, M.B.B.S,  
H.No. 2393, Sector-28,  
Housing Board Colony,  
Faridabad, (Haryana)

Copy for information to:-

1. Pay & Accounts Officer, Ministry of Corporate Affairs, New Delhi.
  2. All officers/Sections in the Ministry.
  3. Ministry of Health & Family Welfare, Nirman Bhawan, New Delhi.
  4. Smt. Samiksha Lamba, Section Officer, MCA.
  5. Guard file/Notice Board.
- ✓ e-Governance Cell for uploading on "Employees Corner link".